SHRI P. S. RAJAGOPAL NAIDU: | Can the question be considered on the ' present basis of riparian ownership?

Oral Answers

SHRI J. S. L. HATHI: If any of the States wants to consider this question whether, if there is sufficient water, another State could utilise the surplus water, naturally under the new Act that has been passed, that can be brought within the purview of a dispute, and the machinery set up for this could naturally go into this and find out what the actual position is.

BENEFITS OF FREE RAILWAY PASSES AND P.T.OS. GIVEN TO RAILWAY OFFICERS ON DEPUTATION TO OTHER MINISTRIES AND DEPARTMENTS

*398. SHRI R. P. TAMTA: Will the Minister for RAILWAYS be pleased to state whether it is a fact that Railway officers while on deputation to other Ministries and Departments of the Government of India, enjoy the i benefits of free railway passes and privilege ticket orders, and if so, what is the number of such passes and privilege ticket orders admissible to them per year?

MINISTER THE DEPUTY RAILWAYS AND TRANSPPORT (SHRI SHAH NAWAZ KHAN): Yes. A statement is placed on the Table of the Sabha.

STATEMENT

The number of Privilege Passes and Privilege Ticket Orders admissible to Railway Gazetted Officers on deputation to other Ministries and Denartments of the Government of India.

No. of No. of privilege privilege passes ticket orders

(i) Railway Gazetted 6 sets 12 sets* Officers on deputation to other Ministries and Departments or the Government of India who, during the pe deputation, continue to draw the period of same pay and allowances as wadmissible to them on the Railway. andallowancesaswould be No. of No. of privilege privilege passes ticket orders

to Questions

Railway Gazetted Officerson deputation other Ministries to Departments o'i the Government of India who draw deputation allowances or are fixed in a scale of pay higher than what would be admissible to them on the Railway-

(a) Officers with Y.;' 2 sets iess than 25 service.

- (b) Officers with 25 Ni; 3 sets years of service or more.
- ◆The grant of privilege ticket orders has been withdrawn temporarily from October, 1949.

Note 1.—The word 'set' ordinarily means one outward and one return journey pass.

Note 2.—(a) For Officers in category (i) above, 5the passes may include dependent f relatives also. School passes to the extent Jof 3 sets per child per year are also > admissible for their school or college children.

(b) For Officers in category (ii) passes do not include dependent relatives. School passes are. also not admissible. Passes are admissible in the case of such officers only lor a period not exceeding 'i years from the date of deputation.

SHRI R. P. TAMTA: May I know whether the amount involved in giving free passes to officers serving on deputation will be realised from the Ministries concerned?

SHRI SHAH NAWAZ KHAN: I shall require notice for that.

SHRI R. P. TAMTA: What is the justification for the Railways continuing the benefits of free passes to officers serving in other Departments, especially when they draw higher scales of pay?

SHRI SHAH NAWAZ KHAN: The reason for continuing this in the case of officers on deputation is that they still continue to be railway officers. Also we feel that sometimes officers may be reluctant to go on deputation if these privileges are not given to them.

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SHRI R. P. TAMTA: What is the present policy of the Government with respect to sending their officers on deputation?

SHRI SHAH NAWAZ KHAN-They are sent when it is necessary to send them.

दिल्ली से आगरा की रेलवे लाइन कि जांच

*३६६. श्री राम सहाय: क्या रेल मंत्री यह बताने की कपा करेंगे कि दिल्ली से आगरा की रेलवे लाइन की जांच पिछली बार कब की गई थी, जिस से निश्चय हो सको कि इस पर तेज गाडी चलाने में कोई खतरा नहीं है?

tfExamination of railway TRACK BETWEEN DELHI AND AGRA

*399. SHRI RAM SAHAI: Will the Minister for RAILWAYS be pleased to state when the railway track between Delhi and Agra was 'last examined with a view to ensure that there was no risk involved in running fast trains on this track?]

रेलवे तथा परिवहन उपमंत्री (श्री शाहनवाज खां): चाबी वाले या मेट (keyman or mate) अपने हल्कें में बतौर दस्तूर पटरी की रोजाना जांच करते हैं। पी० डब्ल्य० श्राई० और ए० पी० डब्ल्य० ग्राई० की नियमित जांच के ग्रलावा ग्रागरा ग्रीर दिल्ली के बीच पटरी की पिछली जांच झांसी नार्थ के डिबीजनल इंजीनियर ने ६-१०-४६ को और ग्रागरा कैंट के सहायक इंजीनियर ने १४-११-५६ ग्रौर ११--१२-- ५६ को की थी।

fTHE DEPUTY MINISTER RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN): The track is examined as a matter of routine, every day by the keyman or mate concerned over his beat. Besides the regular examination of the track carried out by P.W.ls. and A.P.W.Is. the track between Delhi and Agra was last examined by the Divisional Engineer, Jhansi 'North' on 9th October 1956 and by Assistant Engineer. Agra

f English translation.

Cantt. on 14th November 1956 and Ihh December 1956.]

to Questions

श्री राम सहाय: क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि इस जांच के सिलसिले में, जो ड़ाइवर्स ग्रीर गार्डस **ग्रादि** जाते हैं, वे भी कुछ इस बारे में अपनी रिपोर्ट देते हैं ग्रौर कुछ लिखते हैं?

श्री शाहनवाज खां : जो गार्डस और डाइवर्स जाते हैं उनकी नोटिस में अगर कोई खास बात याती है, तो वे रिपोर्ट करते हैं और उसकी खास कर के जांच पडताल की जाती है।

Mr. CHAIRMAN: Next question.

SHRI JASPAT ROY KAPOOR: I am personally interested in the safety of the line between Delhi and Agra.

††[मऊ में पशु-पक्षियों की प्रदर्शनी

*२४६. श्री राम सहाय: क्या खाद्य तथा कृषी मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार मध्य प्रदेश में मऊ नामक स्थान पर पश-पक्षियों की कोई प्रदर्शनी करने का विचार कर रही है; यदि ऐसा हो, तो
- (ख) इस प्रदर्शनी में कहां कहां से पशु-पक्षी लाने का विचार है; ग्रीर
- (ग) प्रदर्शनी में पश्-पक्षी लाने वाले व्यक्तियों को सरकार क्या क्या सुविधायें देगी ?]

t [CATTLE AND POULTRY SHOW MHOW

*246. SHRI RAM SAHAI: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

- (a) whether Government propose to hold a cattle and poultry show at Mhow in Madhya Pradesh; and if so, when:
- (b) the places from which it is proposed to bring animals and birds for this show; and
 - tt Transferred from ioth December 1956.